

HIGH COURT OF JHARKHAND, RANCHI
CORRIGENDUM

THE 20TH SEPTEMBER, 2019

No. 191A: The designation of the officer mentioned at sl. no. 52 be read as Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribag & the designation of the officer mentioned at sl. no. 54 be read as Addl. Civil Judge (Jr. Div.), Hazaribag in the Notifications no. 169 A & 170 A dated 11.09.2019 of this Court.

The Court's aforesaid notifications are modified to this extent only.

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. /Apptt.

Dated Ranchi the 20th September, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

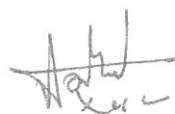
Sd/- Ambuj Nath
Registrar General

Memo No. 3560/Apptt.

Dated Ranchi the 20th September, 2019

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi/ the Sr. Accounts Officer, G.E. 5, the O/o Accountant General (A&E), Doranda, Ranchi / the O/o Registrar General / Registrar (Establishment) / Registrar (Administration) / the Registrar (Vigilance) / the I/c P.P.S. to Hon'ble the Acting Chief Justice / the CPC I/c High Court of Jharkhand, Ranchi / the Principal Secretary, Law (J) Deptt., Govt. of Jharkhand, Ranchi, the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi, All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**).

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20.9.19
Registrar General